हुए नये निविदा ग्रामंतित करने का निर्णय किया गया है। इस प्रकार को प्रक्रिया में यह नहीं बताया जा सकता कि क्या परियोजना की लागत बढ़ेगी ग्रथवा घटेगी !

t[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) The loan agreement with the World Bank provides for utilisation of a part of the total amount of \$150 million for fabrication and installation of platforms at Bassein offshore field. No part of the amount for Bassein platform has been

(b) and (c). No preference is being .given to any company. Tenders had been received by the ONGC for fabrication and erection of platforms at Bassein but it has been decided to invite fresh tenders in view of some important deviations from the tender conditions by the tenderers whose prices were otherwise within acceptable range. In the process it cannot be said whether the cost of the project would increase or decrease.]

निर्वाचन ग्रायोग का पुनर्गठन 🦠 🐃 454. श्री श्याम लाल यादव : भी सीताराम केसरी: 🚟 🦠 ्रश्री भीष्म नारायण सिंह 🏎 🖯 श्री धर्मसन्द जैन : 😤 🐃 श्री रामानन्द यादवः श्री श्रीकान्त वर्माः 😴 🖘 श्री सन्तोष कुमार साह : नामण श्री देवेन्द्र नाथ द्विवेदी : " श्रीमती ग्रम्बिका सोनी: भ्री ऋषि कुमार मिश्र क्या विधि, न्याय ग्रौर कम्पनी कार्य मंत्री यह बताने की कृषा करेंगे कि :

†[] English translation.

(क) क्या निर्वाचन भ्रायोग का पुनर्गठन करने का कोई प्रस्ताव सरकार के विचाराधीन

to Questions

(ख) यदि हां, तो उसका ब्यौरा क्या Salar Salar Salar 👌 🚁

(ग) इस संबंध में निर्णय कब तक हो जाने की संभावना है?

†[Re-organisation of the Election Commission

remaind the second of

454. SHRI SHYAM LAL YADAV: SHRI SITARAM KESRI:

SHRI BHISHMA NARAIN; SINGH:

SHRI DHARAMCHAND JAIN:

SHRI RAMANAND YADAV

SHRI SHRIKANT VERMA:

SHRI SANTOSH KUMAR SAHU:

SHRI DEVENDRA NATH DWIVEDI:

SHRIMATI AMBIKA SONI:

SHRI RISHI KUMAR MISHRA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether there is any proposal under Government's consideration to re-organise the Election Commission;
 - (b) if so, what are the details thereof; and
- (c) by when a decision is likely to be taken in this regard?]

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विधि, न्याय ग्रौर कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री नरसिंह): (क) ग्रीर (ख) निर्वाचन भ्रायोग को बहु-सदस्यीय निकाय में परिवर्तित करने के प्रस्ताव पर, निर्वाचन सुधार संबंधी व्यापक प्रस्तावों के साथ विचार किया जा रहा है।

Written Answers

(ग) निर्वाचन सुधार संबंधी प्रस्तावों पर सावधानीपूर्वक विचार करना होगा, इसलिए उन पर विनिश्चय करने में कुछ समय लगेगा ।

†[THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NAR SINGH): (a) and (b) A proposal for the conversion of the Election Commission into a multi-member body is under consideration as part of the comprehensive proposals for electoral reforms

(c) The proposals for electoral reforms require careful consideration and some time is likely to be taken for arriving at decisions thereon]

विन्ध्यःचल रेलवे स्टेशन पर महिला यात्रियों का ग्रपमान

455. श्री श्यामलाल यादव : श्री रामानन्द यादव : श्रीश्रीकान्त वर्माः

क्या रेल मंत्री यह बताने की कृपा करेंगे विः:

(क) क्या उन्हें इस तथ्य की जानकारी है कि होली के त्योहार के दिन 25 मार्च, 1978 को विनध्याचल रेलवे स्टेशन पर एक रेलगाडी को रोक लिया गया भ्रीर इस गाड़ी से यात्रा करने वाली महिला यात्रियों का अपमान तथा मानमर्दन किया गया: ग्रीर

to Questions

(ख) क्या यह सच है कि रेलवे सुरक्षा दल ने कोई निरोधात्मक कदम नहीं उठाये थे, जब कि उन्हें इस प्रकार की गंडागीरी की संभावना के बारे में पहले ही मुचना मिल चुकी थी; भीर यदि हां, तो उन व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है, जो कर्त्तंच्य के प्रति लापरवाह होने के दोषी पाये गये हैं ?

> Insult to lady passengers at the Vindhyaehal railway station

455. SHRI SHYAM LAL YADAV: SHRI RAMANAND YADAV: SHRI SHRIKANT VERMA:

Will the Minister of RAILWAYS bepleased to state:

- (a) whether he is aware of the fact that on the day of the Holi festival the 25th March, 1978, a train was stopped at the Vindhyachal railway station and lady passengers travelling by it were subject to insults and humiliation; and
- (b) whether it is a fact that no pre ventive steps were taken by the Rail way Protection Force who had received prior information about the possible hooliganism; if so, what action has been taken against those found guilty of dereliction of duty in this case?]

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण): (क) 25-3-78को विध्याचल रेलवे स्टेशन पर होली के ग्रवसर पर होली के हड़दंगियों ने 40 डाउन दिल्ली-हावड़ा जनता एक्सप्रेस गाड़ी को खतरे की जंजीर